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Title : Need to provide financial assistance to the families of children drown in village Madathuppatti in Tenkasi Parliamentary Constituency, Tamil Nadu under Prime Minister's Relief Fund.

SHRI P. LINGAM (TENKASI): In a remote village called Madathuppatti that come under Theval Kulam station in Sankaran Kovil Taluk in my Tenkasi Lok Sabha constituency, a tragic incident occurred on 15.3.2010 in which six young boys (four of them aged nine years, two of them aged ten years) lost their lives as they got drowned in the village pond as they had to fend for themselves when their poor parents were away to earn their livelihood as daily-wage earners working as agricultural workers. All victims namely (i) Kaliselvan, aged 10, S/o Marithalaivar (ii) Periaraj, aged 10, S/o Marisamy alias Puliikkutti Marisami (iii) Arun Pandian, aged 9, S/o Marisamy, (iv) Gautam, aged 9, S/o Karipandi (v) Kamal, aged 9, S/o Murugan (vi) Siva, aged 9, S/o Siva have died and the bereaved families must be consoled and must be extended with at least Rs. Two lakhs as compensation from Prime Minister's Relief fund if not, from any other assistance under some Central Government programme. Recently the Ram Janki temple stampede victims in Uttar Pradesh were paid each Rs. 2 lakh by PM for loss of lives and Rs. 50,000 for injured. As I am yet to get a reply from the PMO in response to the letter I have written already in this regard, I appeal the Union Government to extend financial assistance to these poor families considering their abject poverty.